

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: DECEMBER 01, 2014

**No. 939 /JR(S)/2014**

Sri **Vijay Kumar Singh**, Additional Civil Judge, Junior Division, Kasia, Kushinagar at Padrauna, is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia, Kushinagar at Padrauna vice Sri Arvind Kumar Shukla.

**No. 940 /JR(S)/2014**

Sri **Arvind Kumar Shukla**, Judicial Magistrate, First Class, Kasia, Kushinagar at Padrauna to be Civil Judge, Junior Division, Kasia, Kushinagar at Padrauna vice Sri Vimal Prakash Arya.

**No. 941 /JR(S)/2014**

Sri **Vimal Prakash Arya**, Civil Judge, Junior Division, Kasia, Kushinagar at Padrauna to be Civil Judge, Junior Division, Maharajganj in the vacant court.

**BY ORDER OF THE COURT**

sd/-

**(PRATYUSH KUMAR)**

**REGISTRAR GENERAL**

**No. 454/JR(S)/2014: Allahabad: Dated: December 01, 2014**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Kushinagar at Padrauna and Maharajganj. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

**8. Sri Vimal Prakash Arya, Civil Judge, Junior Division**

You are posted at Maharajganj for remaining period of normal stay in the zone.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
14. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Kushinagar at Padrauna and Maharajganj. (Information available on E-mail).

**BY ORDER OF THE COURT**

sd/-

**(RAJIV SHARMA)**

**JOINT REGISTRAR (JUDICIAL) (SERVICES)**